

**Ambedkar Awas Yojana**

422. SHRI RAVI NARAYAN PANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of persons recently registered by the DDA under Ambedkar Awas Yojna in each category; and

(b) the details of flats available for allotment under the said scheme; category-wise?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The figures are as given below:—

<i>Category</i>	<i>No. of applications received</i>
1	2
MIG	6,160
LIG	18,024
Janta	8,716
Total	32,900

(b) Draw of lots for drawing up the priority list, has been stayed by the Hon'ble High Court of Delhi, and the question of earmarking/making available flats for allotment under this scheme does not arise at this stage.

**Hiring of Godowns in A.P.**

423. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number and the rate at which private godowns were hired by the Food Corporation of India (FCI) in Andhra Pradesh during the last three years; and

(b) whether any of these godowns were kept vacant, if so, the reasons thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The Food Corporation of India hired two private godowns during the last three years in Andhra Pradesh. One godown with a capacity of 2800 tonnes was hired at Kakinada at Re. 1/- per square feet per month and the other with a capacity of 378 tonnes at Jadcherla at Rs. 1000.00 per month. According to FCI these godowns were fully utilised till their vacation.

**Loss of Foodgrains in FCI Godowns in Andhra Pradesh**

424. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total quantity, the value thereof and the percentage of paddy which was declared as spoiled by the Food Corporation of India in Andhra Pradesh and especially in Amalapuram Division of East Godavari District during the last three years;

(b) the quantum and value of the procured paddy and rice which was lost or spoiled annually in the country during the last three years, year-wise; and

(c) the measures taken by Food Corporation of India to check this loss?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) During 1987-88, 1988-89 and 1989-90 (upto January, 90) there was no damage to paddy stocks with Food Corporation of India in Andhra Pradesh region including Amalapuram Division of East Godavari District. However, a quantity of 27 tonnes of paddy